

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 115

IA(I.B.C)/603 (CH) 2024

CP (IB) No.410/Chd/Pb/2019

(Admitted)

IN THE MATTER OF:-

K.K. Steels

...Petitioner

Versus

Dev Rolling Mills Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016 and 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.06.2024.

Tanvi
29.04.2024

Sd/-
Court Officer